## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 63/11	IA 110/17 in	For Hearing	397/398	Praveen Nallapopthula Vs Tele DNA
CA 237/11	TP 31/16	on IA 110/17		Communications Pvt. Ltd. & Ors.
CA 146/12			1	The second secon

	CA 237/11 CA 146/12	TP 31/16	on IA 110/17	•	Commuinications Pvt. Ltd. & Ors.	
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	M. G. Nanjappa	1 403	Vireh BS.
	Virek. B.S.	and 5 to 7	

## **ORDER**

Counsel for petitioner is present. The Counsel for R1 to R3 & R5 to R7 is present. CA 146/12 and CA237/11 are taken up today. Both the counsels are directed to advance their arguments on these two applications. The Tribunal decided to proceed with these applications at the first instance and IA 110/17 also is taken up today and for filing objections if any list it on 11.10.2017.

MEMBER(J)

MEMBER(T)